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THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 1st November, 2019

No.HC.XV.17/2019/167/RV. The Gauhati High Court has been pleased to transfer G.R. case No.2735/2017 (Karimganj P.S. case No.1114/2017) from the court of the Sub-Divisional Judicial Magistrate (S), Karimganj, to the court of the Chief Judicial Magistrate, Cachar, Silchar, with immediate effect.

By Order

Sd/- M.K. Kalita
REGISTRAR (VIGILANCE)

Memo No. HC.XV.17/2019/167-A /RV., Dated 01.11.2019

Copy to :-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6 for information.
2. The District and Sessions Judge, Karimganj, Pin.788710 for information and necessary action.
3. The District and Sessions Judge, Cachar, Silchar, Pin.788001 for information and necessary action.
4. The Chief Judicial Magistrate, Karimganj, Pin.788710 for information and necessary action.
5. The Chief Judicial Magistrate, Cachar, Silchar, Pin.788001 for information and necessary action.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Public Prosecutor, Court of District & Sessions Judge, Karimganj, Pin.788710 for information and necessary action.
8. The Public Prosecutor, Court of District & Sessions Judge, Cachar, Silchar, Pin.788001 for information and necessary action.
9. The Private Secretary to Hon'ble Mr./ Mrs. Justice.....
Gauhati High Court, Guwahati.
10. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
11. The C.A. to Registrar General, Gauhati High Court, Guwahati.

REGISTRAR (VIGILANCE)

4/11/19
01/11/19